

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19849/2017

ANIL KUMAR TRIPATHI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 28-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service of respondent Nos.1 and 2 from
the High Court. Reminder be issued.

The Id. Counsel for the appellant to file affidavit of
valuation within four weeks.

List again on 17.5.2018.

KAPIL MEHTA
Registrar
28.3.2018

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